GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:697 ANSWERED ON:04.08.2011 DISPUTE RESOLUTION PANELS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government proposes to set up a special dispute resolution panels and courts to resolve economic offences and dispute;
- (b) if so, the details thereof; and
- (c) whether it would also help in early delivery of these cases?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) to (c): The information is being collected and will be laid on the Table of the House.